

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:764
ANSWERED ON:24.11.2009
ASSISTANCE TO GOLD MEDAL WINNERS
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Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government had offered various rewards including employment and official assistance to sports persons winning Gold Medals in various International events;
- (b) if so, the details thereof during each of the last three years and the current year;
- (c) whether the Government has not been able to provide such rewards including employment to several such sports persons; and
- (d) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): The Ministry of Youth Affairs and Sports has been implementing the following Schemes:-

- (i) Special cash awards to medals winners in international sports events and their coaches;
- (ii) Scheme for Pension to Meritorious Sportspersons, and
- (iii) Scheme of national recognition of elite sportspersons wherein following awards are given:-

- (A) Rajiv Gandhi Khel Ratna Award,
- (B) Dronacharya Award,
- (C) Arjuna Award and
- (D) Dhyanchand Life time Award.

Apart from above, Maulana Abul Kalam Azad (MAKA) Trophy is given to Universities for best performance in the field of Sports.

As for employment of sportspersons, there is already provision under which the Ministries /Departments can recruit meritorious sportspersons against vacancies not exceeding 5% in Group 'C' & 'D' posts where there is provision of direct recruitment otherwise than through the UPSC.

The Ministry has given Special cash awards to medals winners in international sports during the last three year including current year as under:

Year	Number of Sportspersons	Total Amount (in Rs.)
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2006-07	194	2,70,82,500
2007-08	504	13,36,64,815
2008-09	430	8,75,00,000
2009-10	6	47,67,016

(as on 31.10.2009)

(c) & (d): The Ministry gives special cash award to eligible medal winner sportspersons. The Government has never denied to give special cash award to any eligible medal winning sportspersons. Employment of sportspersons in central Government is regulated in terms of the above mentioned provision.